

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

CIRCULAR

Sub: Organizing a Yoga Session on 21st June, 2022 to celebrate International Yoga Day.

This is to inform that in compliance with the directions of the Hon'ble High Court of Delhi, a **Yoga Session** will be organized in Room No.135, First Floor, Tis Hazari Court Complex on 21st June, 2022 from 07:00 am to 07:45 am, to celebrate International Yoga Day, 2022 with the theme "Yoga For Humanity".

The Ld. Judicial Officers & Staff Members posted in Central District and Bar Members, Tis Hazari Court Complex are requested to participate in the aforesaid yoga session on voluntary basis.

MRIDUL
GUPTA

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MRIDUL GUPTA
Date: 2022.06.17
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(MRIDUL GUPTA)

Administrative Civil Judge(Central)
Tis Hazari Courts, Delhi

No. 20770 - 20970
...../CTB(C)/THC/2022

Dated.....1..7..JUN..2022

Copy forwarded for kind information to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The PS to all the Ld. Principal District & Sessions Judges, Delhi/New Delhi including Rouse Avenue Court Complex.
4. All the Ld. Principal Judges, Family Courts, Delhi/New Delhi.
5. All the Ld. Judicial Officers (Central District), Tis Hazari Court Complex.
6. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi with the request to bring this circular into the notice of all the Bar Members.
7. All the Administrative Officers/Branch Incharges (Central District), Tis Hazari Courts to get the aforesaid circular noted from the staff working in their Branches.
8. Concerned Official for uploading on LAYERS.

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Administrative Civil Judge(Central)
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